

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV**

21. CP/80(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Prem Kumar Sharma
Vs
Skyking Mercantile Company
Private limited

Section 59, 241(1), 242(4) of Companies Act, 2013

ORDER

1. Mr. Vijay Tiwari, Ld. Authorised Representative for the Applicants present through physical mode. Adv. Ashish Pyasi for the Respondent present through physical mode.
2. Post this matter on **05.09.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)